

Read	1.	Hon'ble High Court, Bombay Circular dated 26.03.2021
	2.	Hon'ble High Court, Bombay SOP dated 27.11.2020
	3.	District Court, Solapur Office Order No.Adm/B-23/5703/2020 dt.30.11.2020

O.No. Adm/B-23/ 2670 /2021

It is informed to this office, vide Circular under reference No.1 that, The Hon'ble the Chief Justice and other Hon'ble Judges of the Hon'ble Administrative Committee, after taking into account the sharp surge in COVID-19 cases and the views of stakeholders, have been pleased to put in place the arrangements in respect to the functioning of all the Subordinate Courts in the State of Maharashtra.

In accordance with the aforesaid Circular, the undersigned is pleased to pass the following order.

**ORDER**

- 1) In Judicial District Solapur, all Courts shall continue to function in two shift with effect from 30.03.2021.
- 2) In each shift the Judicial working hours will be of 2 ½ hours (i.e. from 11.00 a.m. to 1.30 p.m. and from 2.00 p.m. to 4.30 p.m.) with 100% presence of the Judicial Officers in each shift and 50% presence of the staff in each shift.
- 3) In the first shift, preferably, the cases which are fixed for evidence and in the second shift, preferably, the cases which are fixed for Judgement, order or hearing of arguments may be taken up.
- 4) The Judicial Officers may not pass any adverse order owing to the absence of the advocates, parties, witnesses or accused persons.
- 5) Only those advocates, witnesses, accused persons and party-in-persons whose matters are listed on that day's board or whose presence is required by the Court for any specific purpose like verification etc. will be permitted to have access in the Court building. No one should enter the Court halls unless their matter is called out and shall leave the Court premises as soon as hearing of their case / work is over.

...2/-

- 6) All the safety / precautionary measures envisaged vide SOP dated 27.11.2020 shall apply mutatis mutandis. As per the SOP dated 27.11.2020 of Hon'ble High Court, Bombay, the safety / precautionary measures were informed vide this office order under reference No.3.

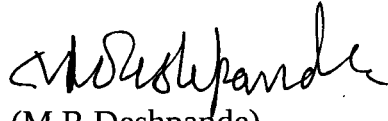
This order shall remain in force till further order.

For any clarification or query, please contact to the Registrar, District Court, Solapur. This office order should be published on official website of District Court, Solapur.

All the Judicial Officers and all staff members working in Judicial District, Solapur should take note of this order and act accordingly.

Compliance made in pursuance of the above order be submitted to the undersigned.

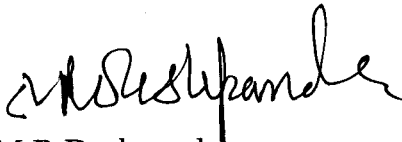
District Court, Solapur  
Date : 29/03/2021

  
(M.R.Deshpande)  
Principal District Judge, Solapur  
P.  
S.C.

Copy forwarded with respect to :

The Hon'ble Registrar General,  
High Court of Judicature at Bombay,  
Bombay- 400 032.

District Court, Solapur  
Date : 29/03/2021

  
(M.R.Deshpande)  
Principal District Judge, Solapur

**Copy forwarded for information and necessary action to :**

1. All the Hon'ble Judicial Officers working in Judicial District, Solapur (by e-mail)
2. All Taluka Courts in Judicial District, Solapur (by e-mail)
3. The Civil Judge S.D./ Chief Judicial Magistrate/ Secretary D.L.S.A., District Court, Solapur.
4. J.M.F.C., Court No. 2/ Court No. 3/ Prohibition Court/ Municipal Court, Solapur

(All the Principal Judicial Officers at Solapur Headquarter and Taluka Headquarter are hereby requested to make arrangement for publication of this Order on Notice Board of their Office and to hand over a copy of the same to the President of Advocate Bar Associations at Taluka places respectively. Further they are requested to bring this order to the notice of all their colleague Judicial Officers and staff members working at their establishments respectively. )

5. The Hon'ble President of Advocates Bar Association, Solapur.
6. The Hon'ble District Government Pleader, Solapur.
7. The Hon'ble Assistant Director of APP Office District Solapur.
8. The Hon'ble Commissioner of Police, Solapur.
9. The Hon'ble Superintendent of Police, (Rural) Solapur.
10. The Superintendent of Solapur District Prison, Solapur.
11. The Asstt. Sudpt. Esstt. Section, District Court, Solapur (with directions to make necessary arrangement of staff members at District Court, Solapur)
12. The Assistant Superintendent (C & F) District Court Solapur (with directions to publish this order on notice board of this office and bring the same to the notice of all staff members presently working in District Court, Solapur)
13. The D.S.A., District Court, Solapur (with directions to publish the aforesaid order on official website of this office.)